

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

[For Monday, 31st October 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS]

| 31.IV | o. Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate |
|----------------------------------|---|--|----------------------------|--|-----------------------------|
| | | ADMISSION | | | |
| 41 | WA/343/2022 B/O | BIDHYA RATNA SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS. | | MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH | SC, P AND R.D. GA, ASSAM |
| === LEAV | E NOTE OF ADVOCATES FOR 31, | ====== 10/2022 | | | |
| | | | | | |
| | MR. S K SAHARIAH | 19-10-2022 | т. | 21 10 2022 | |
| 1) | MIN. 3 K SAHAMAH | 19-10-2022 | To | 31-10-2022 | |
| • | MR I AHMED | 18-09-2022 | То | 31-10-2022 31-10-2022 | |
| | | | | | |
| 2) | MR I AHMED | 18-09-2022 | То | 31-10-2022 | |
| 2) | MR I AHMED MR. V K CHOPRA | 18-09-2022 26-10-2022 | To To | 31-10-2022 01-11-2022 | |
| 2) 3) 4) | MR I AHMED MR. V K CHOPRA MR. N J GOGOI | 18-09-2022 26-10-2022 19-10-2022 | To To To | 31-10-2022 01-11-2022 19-11-2022 | |
| 2) 3) 4) 5) | MR I AHMED MR. V K CHOPRA MR. N J GOGOI MR. O P BHATI | 18-09-2022 26-10-2022 19-10-2022 20-10-2022 | To To To To | 31-10-2022 01-11-2022 19-11-2022 12-11-2022 | |
| 2) 3) 4) 5) | MR I AHMED MR. V K CHOPRA MR. N J GOGOI MR. O P BHATI MR M Z AHMED | 18-09-2022 26-10-2022 19-10-2022 20-10-2022 20-10-2022 | To To To To | 31-10-2022 01-11-2022 19-11-2022 12-11-2022 31-10-2022 | |
| 2) 3) 4) 5) 6) 7) | MR I AHMED MR. V K CHOPRA MR. N J GOGOI MR. O P BHATI MR M Z AHMED MR. S D PURKAYASTHA | 18-09-2022 26-10-2022 19-10-2022 20-10-2022 20-10-2022 27-10-2022 | To To To To To | 31-10-2022 01-11-2022 19-11-2022 12-11-2022 31-10-2022 12-11-2022 | |
| 2) 3) 4) 5) 6) | MR I AHMED MR. V K CHOPRA MR. N J GOGOI MR. O P BHATI MR M Z AHMED MR. S D PURKAYASTHA MD. A J ATIA | 18-09-2022 26-10-2022 19-10-2022 20-10-2022 20-10-2022 27-10-2022 31-10-2022 | To To To To To To To To To | 31-10-2022 01-11-2022 19-11-2022 12-11-2022 31-10-2022 12-11-2022 10-11-2022 | |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA **COURT NO: 8**

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING **MATTERS**]

| Sr.N | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------|---|---|--|---|
| | | MOTION | | |
| 55 | WP(C)/6884/2022 B/O | RAJAT SHANTI PLAZA HOUSING SOCIET AND 2 ORS. Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS. | Y MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN | SC, GMC SC, G M D A |
| 56 | WP(C)/6885/2022 CAVT. NO.12232/022, B/O | M/S GAURIPUR COOP. FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM AND 7 ORS. | ' MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI | MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR |
| | NOTE OF ADVOCATES FOR 31/ | | | |
| 1) | MR. S K SAHARIAH | 19-10-2022 To | 31-10-2022 | |
| 2) | MR I AHMED | 18-09-2022 To | 31-10-2022 | |
| 3) | MR. V K CHOPRA | 26-10-2022 To | 01-11-2022 | |
| 4) | MR. N J GOGOI | 19-10-2022 To | 19-11-2022 | |
| 5) | MR. O P BHATI | 20-10-2022 To | 12-11-2022 | |
| 6) | MR M Z AHMED | 20-10-2022 To | 31-10-2022 | |
| 7) | MR. S D PURKAYASTHA | 27-10-2022 To | 12-11-2022 | |
| 8) | MD. A J ATIA | 31-10-2022 To | 10-11-2022 | |
| 9) | MR D C K HAZARIKA | 01-11-2022 To | 04-11-2022 | |
| 10) | MR. A CHAMUAH | 06-11-2022 To | 19-11-2022 | |
| 11) | MR D K MISHRA | 03-11-2022 To | 07-11-2022 | |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No | o. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------|--|--|--|---|
| | | MOTION | | |
| 66 | Crl.Pet./1094/2022 B/O | ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM AND ANR. | MR. S C BISWAS G UDDIN MR. A UDDIN | PP, ASSAM |
| | | BAIL HEARING (BA) | | |
| 67 | Bail Appln./2375/2022 FIXED | RAFIKUL ISLAM Versus THE STATE OF ASSAM | H A AHMED MR. R ALI DR. R HOQUE | PP, ASSAM |
| 68 | Bail Appln./2628/2022 FIXED | ABDUL SAMAD @ MD. SAMAD ALI Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| | | BAIL HEARING | | |
| 69 | AB/3030/2022 FIXED. | FOZAL HOQUE Versus THE STATE OF ASSAM | MR. N J DUTTA MR R A AHMED MR B ISLAM | PP, ASSAM |
| 70 | AB/3036/2022 CONNECTED WITH ITEM NO 38 IN THE DAILY CAUSELIST. | MUJIBUR RAHMAN AND 10 ORS Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| | | <u>HEARING</u> | | |
| 71 | I.A.(Crl.)/731/2019 WITH OFFICE NOTE, LCR 5 FILES, B/O in Crl.A./332/2019 | OSMAN ALI Versus THE STATE OF ASSAM AND ANR | MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN | PP, ASSAM |
| | WITH Crl.A./332/2019 | OSMAN ALI Versus THE STATE OF ASSAM AND ANR | MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN | MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 31/10/2022

| - | | | | |
|-----|---------------------|------------|----|------------|
| | | | | |
| 1) | MR. S K SAHARIAH | 19-10-2022 | То | 31-10-2022 |
| 2) | MR I AHMED | 18-09-2022 | To | 31-10-2022 |
| 3) | MR. V K CHOPRA | 26-10-2022 | To | 01-11-2022 |
| 4) | MR. N J GOGOI | 19-10-2022 | То | 19-11-2022 |
| 5) | MR. O P BHATI | 20-10-2022 | То | 12-11-2022 |
| 6) | MR M Z AHMED | 20-10-2022 | То | 31-10-2022 |
| 7) | MR. S D PURKAYASTHA | 27-10-2022 | То | 12-11-2022 |
| 8) | MD. A J ATIA | 31-10-2022 | То | 10-11-2022 |
| 9) | MR D C K HAZARIKA | 01-11-2022 | То | 04-11-2022 |
| 10) | MR. A CHAMUAH | 06-11-2022 | То | 19-11-2022 |
| 11) | MR D K MISHRA | 03-11-2022 | To | 07-11-2022 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.APP.), FROM ITEM NOS.1-33), ALONG WITH THE FOLLOWING MATTERS]

| Sr.N | o. Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate |
|-------|--|---|------|---------------------------------|--------------------------|
| | | BAIL HEA | RING | | |
| 54 | AB/2293/2022 CONNECTED WITH ITEM NO 40 IN THE DAILY CAUSELIST. | SMT. KABITA DAS Versus THE UNION OF INDIA | | MR H R CHOUDHURY S. TALUKDAR | MR. S C KEYAL SC, NCB |
| ===: | | :==== | | | |
| LEAVI | E NOTE OF ADVOCATES FOR 31/10/2 | 2022 | | | |
| | | | | | |
| 1) | MR. S K SAHARIAH | 19-10-2022 | То | 31-10-2022 | |
| 2) | MR I AHMED | 18-09-2022 | To | 31-10-2022 | |
| 3) | MR. V K CHOPRA | 26-10-2022 | То | 01-11-2022 | |
| 4) | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 | |
| 5) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 | |
| 6) | MR M Z AHMED | 20-10-2022 | To | 31-10-2022 | |
| 7) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 | |
| 8) | MD. A J ATIA | 31-10-2022 | To | 10-11-2022 | |
| 9) | MR D C K HAZARIKA | 01-11-2022 | To | 04-11-2022 | |
| 10) | MR. A CHAMUAH | 06-11-2022 | To | 19-11-2022 | |
| 11) | | | | | |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

| ## BAIL HEARING (BA) Bail Appln./2223/2022 WITH CASE DIARY, FIXED RANJIT KUMAR BORAH Versus THE CENTRAL BUREAU OF INVESTIGATION MS & MANGLUNIA MS & DUGAR MS. C DUTTA MS. C DUTTA MS. D SHARMA MS. D SHARMA MS. M BAISHYA ## BAIL HEARING (BA) WR A TEWARI MS & MANGLUNIA MS & DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA ## BAIL HEARING (BA) WR A TEWARI ## A TEWAR | t Advocate |
|--|------------|
| WITH CASE DIARY, FIXED THE CENTRAL BUREAU OF INVESTIGATION THE CENTRAL BUREAU OF INVESTIGATION MS G DUGAR MS. C DUTTA MS. C DUTTA MS. C DUTTA MS. C HAZARIKA MS. D SHARMA MS. M BAISHYA ELEAVE NOTE OF ADVOCATES FOR 31/10/2022 1) MR. S K SAHARIAH 19-10-2022 To 31-10-2022 MR. V K CHOPRA 26-10-2022 To 31-10-2022 MR. N J GOGOI 19-10-2022 To 19-11-2022 MR. O P BHATI 20-10-2022 To 31-10-2022 To 12-11-2022 MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| 1) MR. S K SAHARIAH 19-10-2022 To 31-10-2022 2) MR I AHMED 18-09-2022 To 31-10-2022 3) MR. V K CHOPRA 26-10-2022 To 01-11-2022 4) MR. N J GOGOI 19-10-2022 To 19-11-2022 5) MR. O P BHATI 20-10-2022 To 12-11-2022 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| 1) MR. S K SAHARIAH 19-10-2022 To 31-10-2022 2) MR I AHMED 18-09-2022 To 31-10-2022 3) MR. V K CHOPRA 26-10-2022 To 01-11-2022 4) MR. N J GOGOI 19-10-2022 To 19-11-2022 5) MR. O P BHATI 20-10-2022 To 12-11-2022 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | ====== |
| 2) MR I AHMED 18-09-2022 To 31-10-2022 3) MR. V K CHOPRA 26-10-2022 To 01-11-2022 4) MR. N J GOGOI 19-10-2022 To 19-11-2022 5) MR. O P BHATI 20-10-2022 To 12-11-2022 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| 2) MR I AHMED 18-09-2022 To 31-10-2022 3) MR. V K CHOPRA 26-10-2022 To 01-11-2022 4) MR. N J GOGOI 19-10-2022 To 19-11-2022 5) MR. O P BHATI 20-10-2022 To 12-11-2022 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| 2) MR I AHMED 18-09-2022 To 31-10-2022 3) MR. V K CHOPRA 26-10-2022 To 01-11-2022 4) MR. N J GOGOI 19-10-2022 To 19-11-2022 5) MR. O P BHATI 20-10-2022 To 12-11-2022 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | , |
| 3) MR. V K CHOPRA 26-10-2022 To 01-11-2022 4) MR. N J GOGOI 19-10-2022 To 19-11-2022 5) MR. O P BHATI 20-10-2022 To 12-11-2022 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| 4) MR. N J GOGOI 19-10-2022 To 19-11-2022 5) MR. O P BHATI 20-10-2022 To 12-11-2022 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| 5) MR. O P BHATI 20-10-2022 To 12-11-2022 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| 6) MR M Z AHMED 20-10-2022 To 31-10-2022 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| 7) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022 | |
| , | |
| 8) MD. A J ATIA 31-10-2022 To 10-11-2022 | |
| · | |
| 9) MR D C K HAZARIKA 01-11-2022 To 04-11-2022 | |
| 10) MR. A CHAMUAH 06-11-2022 To 19-11-2022 | |
| 11) MR D K MISHRA 03-11-2022 To 07-11-2022 | |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.APP.), FROM ITEM NOS.34-52), ALONG WITH THE FOLLOWING MATTERS]

| Sr.N | o. Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate |
|----------------------------------|--|--|----------------|---|---------------------|
| | | MOTIO | <u>N</u> | | |
| 51 | Crl.Rev.P./518/2022 B/O | FAIZUR RAHMAN@ MD. FAIZUL SARU Versus THE STATE OF ASSAM AND ANI | | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | |
| ===: LEAV - | E NOTE OF ADVOCATES FOR 31, | | | | |
| | MR. S K SAHARIAH | | To | 31-10-2022 | |
| 1) 2) | MR I AHMED | 18-09-2022 | To | 31-10-2022 | |
| 3) | MR. V K CHOPRA | 26-10-2022 | To | 01-11-2022 | |
| | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 | |
| 4) | | | | | |
| | MR. O P BHATI | 20-10-2022 | То | 12-11-2022 | |
| 5) | | | . • | | |
| 5) 6) | MR. O P BHATI | 20-10-2022 | То | 12-11-2022 | |
| 5) 6) 7) | MR. O P BHATI MR M Z AHMED | 20-10-2022 20-10-2022 | To To | 12-11-2022 31-10-2022 | |
| 5) 6) 7) 8) | MR. O P BHATI MR M Z AHMED MR. S D PURKAYASTHA | 20-10-2022 20-10-2022 27-10-2022 | To To To | 12-11-2022 31-10-2022 12-11-2022 | |
| 4) 5) 6) 7) 8) 9) | MR. O P BHATI MR M Z AHMED MR. S D PURKAYASTHA MD. A J ATIA | 20-10-2022 20-10-2022 27-10-2022 31-10-2022 | To To To | 12-11-2022 31-10-2022 12-11-2022 10-11-2022 | |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM]

| Sr.No | o. Case Number | Main Parties | | Petitioner Advocate | Respondent Advocate |
|------------|--|--|-----------|---|--|
| | | ADMISSIO | <u>ON</u> | | |
| 44 | Tr.P.(Crl.)/1/2022 WITH LCR 1 FILE, FIXED | SYED RAJU ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANE | ₹. | MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY | MR R K DUTTA (r-2) MR. S DUTTA (r-2) PP, ASSAM |
| ==== | | ======================================= | | | |
| LEAVE - | NOTE OF ADVOCATES FOR 31, | 10/2022 | | | |
| | | | | | |
| 1) | MR. S K SAHARIAH | 19-10-2022 | То | 31-10-2022 | |
| 2) | MR I AHMED | 18-09-2022 | То | 31-10-2022 | |
| 3) | MR. V K CHOPRA | 26-10-2022 | То | 01-11-2022 | |
| 4) | MR. N J GOGOI | 19-10-2022 | То | 19-11-2022 | |
| 5) | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 | |
| 6) | MR M Z AHMED | 20-10-2022 | To | 31-10-2022 | |
| 7) | MR. S D PURKAYASTHA | 27-10-2022 | To | 12-11-2022 | |
| 8) | MD. A J ATIA | 31-10-2022 | То | 10-11-2022 | |
| 9) | MR D C K HAZARIKA | 01-11-2022 | To | 04-11-2022 | |
| 10) | MR. A CHAMUAH | 06-11-2022 | То | 19-11-2022 | |
| 11) | MR D K MISHRA | 03-11-2022 | To | 07-11-2022 | |